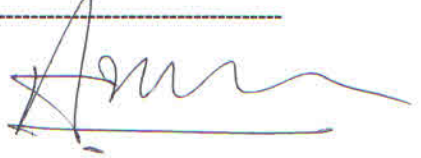




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	TP 37/16	Hearing	397/ 398	Prof. D. Aravindak- shan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PROF. D. ARAVINDAISHAM 9447792471	PETITIONER	
2.	A.M. Sridharan K.S. WADIVELU	ADVOCATE FOR RESPONDENTS	
	Arun Gadaag	Adv. for petitioner	

Counsel for petitioner is present. Counsel for respondents is also present. Amendment petition in IA No.53/17 is taken up today. After hearing both sides, the Tribunal considers instead of deciding this I.A., the Tribunal can hear the counsels on the main petition itself and the counsels appearing for both parties agreed for advancing arguments on the main reliefs. Therefore, the matter is adjourned to 12.07.2017.

List it on 12.07.2017 for hearing on the main petition along with IA. No.53/17.


MEMBER (J)


MEMBER (T)